

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 275 of 2015 in DFR No. 1369 of 2015

Dated : 25th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Jaiprakash Power Ventures Ltd. Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr Venkatesh, Mr. Anuj P. Agarwala
and Mr. Shashank Khurana

Counsel for the Respondent (s) : -

ORDER

IA No. 275 of 2015 in DFR No. 1369 of 2015 has been moved on behalf of the appellant / applicant praying for condonation of delay of 173 days on the ground of pendency of the review petition.

Issue notice to the respondents returnable within two weeks. The respondents may file reply within three weeks from today.

Post the IA for hearing on **29th September, 2015.**

**(I. J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg